

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

IA 240/2024

In

C.P. (IB)/2205(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 10.04.2024

NAME OF THE PARTIES: STATE BANK OF INDIA

V/s

JET AIRWAYS INDIA LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Malhar Zatakia, Ld. Counsel for the Applicant/Monitoring Committee present. Mr. Digvijay Rai and Abhijit Deshmukh, Advocates for the Respondent present.
2. Ld. Counsel for the erstwhile RP seeks sometime to place on record the updated facts.
3. List this matter on 24.04.2024 for further consideration.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)